

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/03/2019

O.A./260/1045/2014

M.A 785/15 FOR CD

DIPTIREKHA BAI

-V/S-

M/O HEALTH AND FAMILY WELFARE

ITEM NO:3

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P. R. J. Dash

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p>
	<p>No one was present on behalf of the applicant on 28.02.2019 and 08.03.2019 also.</p>
	<p>It seems that the applicant has lost interest to pursue this case.</p>
	<p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p>
	<p>Mr. P. R. J. Dash Ld. Counsel for the respondents is present and heard.</p>
	<p>(GOKUL CHANDRA PATI) MEMBER (A)</p>
	<p>pms</p>